

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 951 of 2020

In the matter of:

Crown Tobacco Company Pvt. Ltd.

....Appellant

Vs.

Crale Foodlinks Pvt. Ltd. & Ors.

....Respondents

Present

**For Appellant: Mr. Mayank Kshirsagar and Mr. Darryl Pereira,
Advocates.**

**For Respondents: Mr. Apoorv Shukla, Mr. Kunal Cheema, Ms. Prerna
Sharma, for R-2 & R-3.
Ms. Leonys Pereira.**

ORDER
(Virtual Mode)

01.04.2021: Heard the Learned Counsel for the Appellants.

Learned Counsel for the Respondent No. 2 and 3 to reply on **26th April,**
2021.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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